COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 91 of 2017

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ventakesh

Mr. Pratyush Singh

Ms. Natabrata Bhatacharya

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 21.08.2017. Dasti, in addition, is permitted.

List the matter on <u>21.08.2017</u>.

(I.J. Kapoor) Technical Member

ts/kt

(Justice Ranjana P. Desai) Chairperson